

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 9th January, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 689/2016 (M.A. No. 1494/2016)	Prakash & Anr. Vs. State of U.P. & Ors.	Mr. Abhishek Chakraborty, Adv. for Applicants
2.	Original Application No. 13/2017	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Mr. Nishtha Chawla, Adv. for Applicant
3.	Original Application No. 15/2017 (M.A. No. 20/2017)	Arun Kumar Vs. State of Haryana & Ors.	Mr. Amol Chitale, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Appeal No. 56/2016 (M.A. No.1222/2016)	New Era Poultry Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. For HSPCB
FOR HEARING			
5.	Original Application No. 58/2013 (M.A No. 898/2013)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
6.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
7.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.

8.	Original Application No. 24/2014	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, AAG for R-2 & 6 Mr. Abhishek Paruthi, Adv. with Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
9.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant Mr. Anil Soni, AAG for R-1 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. B. V. Niren, Adv. for MoUD Mr. Shubham Bhalla, Adv. for R-5 Mr. S. S. Shamsbery, Adv. for R-6 & 7 Mr. A.R Takkar, Adv. for R-9 to 11 Mr. Rajkumar, Adv. for CPCB
10.	Original Application No. 41/2015 (M.A No. 100/2015)	Umashankar Patwa & Ors. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 7 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Pinaki Mishra, Sr. Adv. with Mr. Ajit Sharma, Adv. for R – 5 Ms. Antima Bazaz, Adv. Mr. Vikas Malhotra, Adv. for MoEF Mr. Ravi P. Mehrotra, Adv.
11.	Original Application No. 189/2014 (M.A No. 654/2014)	Umashankar Patwa & Ors. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rajesh Kumar Singh, Adv. for R – 1 Mr. Abhishek Yadav, Adv. for R-2, 3, 6 & 8 Mr. Pradeep Mishra, Adv. for R – 4 Mr. J.M. Sharma, Sr. Adv. along with Mr. Pinaki Mishra, Sr. Adv. Mr. Avijit Bhushan, Adv. for R - 7
12.	Original Application No. 112/2016	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. & Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Krishna Kumar Singh, Adv. for R-2 Mr. Amit Mahajan, Adv.
13.	Original Application No. 273/2016 (M.A. No. 21/2017)	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Vyom Raghuvanshi, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Gaurav Agarwal, Adv. for R-4 & 6 Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for R-5 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for R-7 Ms. Sobha Nagarajan, Adv. for R-8

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 9th January, 2017

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING (IN CHAMBER OF HON'BLE DR. JAWAD RAHIM)			
1.	Review Application No. 35/2016 (M.A. No. 1255/2016) IN O. A. No. 564/2016	Abhinav Kumar Vs. State of U.P. & Ors.	Mr. Sharad Chauhan, Adv. for Applicant

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NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2

Date : 9th January, 2017

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No. 19/2014 (M.A No. 216/2015 & M.A. No. 1027/2015)	Dr. Kashmira Kakati Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Shakshi Popli, Adv. for R – 1 Ms. Roy Kankana, Adv. for R-2 Mr. Avijit Roy, Adv. for R-3, 9, 10 & 12 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. Gaurab Banerji, Sr. Adv. along with Ms. Harsha Peechara, Adv. for R-7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariera, Sr. Adv. along with Mr. Dharitry Phookan, Adv. for R – 11 Mr. Tavinder Sidhu, Adv. for NHA M. V. Kini Law Firm for R-12 Mr. Vivek Paul Oriel, Adv. for-13 Ms. Deepika Ghatowar, Adv. for Assam Ms. Bhavana Duhoon, Adv. for NHA

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